

[Print](#)**Defective Case Register from 2026-03-12 to 2026-03-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MACA/10263/2026	PRAKASH KUMAR MOHANTY	2026-03-12	Period of Delay 56 days.
2	D-WP(C)/9668/2026	AMARTYA MISHRA	2026-03-12	1-COURT FEE IS DEFICIENT. C.fee of Rs.6/- to be paid in cause title
3	D-STREV/9990/2026	AMAR KUMAR MOHANTY	2026-03-12	District not mention in cause title of petitioner
4	D-WA/10150/2026	SUKANTA KUMAR DALAI	2026-03-12	Period of Delay 11 days
5	D-RSA/10610/2026	BYOMOKESH SAHOO	2026-03-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Reference Certificate be corrected.2.C.Fee Payable be corrected
6	D-RSA/9669/2026	DIGAMBAR SETHI	2026-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 11 days.I.A for condonation of delay Not Filed.
7	D-WA/10623/2026	DEBASIS NAYAK,A.G.A	2026-03-12	District not mention cause title of appellant 2.
8	D-WP(C)/10380/2026	MOHAMMED FARADISH	2026-03-12	14-NOT PROPERLY INDEXED.
9	D-WP(C)/10346/2026	DR. JITENDRA KUMAR LENKA	2026-03-12	Annexure-10 not filed
10	D-STREV/10655/2026	JNANESH MOHANTY	2026-03-12	i) Date of receipt of order to be furnished in petition. ii) Free copy of order/c. copy of order not filed. iii) Put up for SR after filing of c. copy / Free copy of order
11	D-WP(C)/10920/2026	BHAWANI SANKAR PANIGRAHI	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the declaration of I.A.
12	D-WP(C)/10245/2026	ARUN KUMAR PATRA	2026-03-12	30-OTHER DEFECT (IF ANY) Page no.24 not filed
13	D-MACA/10501/2026	SUSANT KUMAR MOHANTY	2026-03-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
14	D-BLAPL/5161/2026	TARINI PANIGRAHI	2026-03-12	30-OTHER DEFECT (IF ANY) 1.In cause title of the application it is mentioned as BLAPL 13865/23 2. In V. nama , the date of execution not furnished. 3. year of the P.S case wrongly furnished in paragraph 3 of the application. 4. Page no 5 not legible 5. Surname of the petitioner mentioned in the cause title is not tally with

				Rejection order. 6. Advocate clerk welfare fee Rs 2/- to be paid in V. Nama 7. Court fee of Rs 3/- to be paid for Affidavit
15	D-CRLA/7086/2026	SAMVIT MOHANTY	2026-03-12	30-OTHER DEFECT (IF ANY) Status of appellant not furnished
16	D-ABLAPL/7276/2026	BIKRAM CHANDRA GHADAI	2026-03-12	30-OTHER DEFECT (IF ANY) 1. Reference certificate not correct as per FIR details
17	D-ABLAPL/7322/2026	SUSIL KUMAR PATTNAIK	2026-03-12	30-OTHER DEFECT (IF ANY) 1. In index, page marking not done
18	D-ABLAPL/7329/2026	DHIRENDRA KUMAR MOHAPATRA	2026-03-12	30-OTHER DEFECT (IF ANY) 1. Complete F.I.R copy not filled
19	D-ABLAPL/7292/2026	AMITAV TRIPATHY	2026-03-12	30-OTHER DEFECT (IF ANY) 1. Incomplete Ann. 1 2 and 4 filed. Resubmit for SR after removal of defects.
20	D-CMAPL/11012/2026	ADV.	2026-03-12	i) Reference certificate not furnished. ii) Para no wrongly furnished in declaration.
21	D-ABLAPL/7325/2026	KHUSBU PANIGRAHI	2026-03-12	30-OTHER DEFECT (IF ANY) 1. In affidavit, Sl no 5 information wrongly furnished. 2. Petition not correctly addressed to Honorable Court.
22	D-CMAPL/11013/2026	ADV.	2026-03-12	i) Reference certificate not furnished. ii) Par no not correctly furnished in declaration.
23	D-ABLAPL/7375/2026	SATYABHAMA SETH	2026-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Age of Pet. left blank in V.nama.
24	D-WP(C)/10583/2026	SUBHENDU KUMAR NAYAK	2026-03-12	1. Name of petitioner not tally in signature in V.nama
25	D-WP(C)/10586/2026	JAJATI KISHORE MOHANTY	2026-03-12	1. Name of person not mentioned in Cause title.
26	D-ABLAPL/7336/2026	AMIYA KUMAR MOHANTY	2026-03-12	30-OTHER DEFECT (IF ANY) 1. F.I.R copy not legible 2. Signature of the Petitioner-3 in V. nama is not tally with that of name furnished in cause title of the application.
27	D-ABLAPL/7293/2026	AMITAV TRIPATHY	2026-03-12	page no.15 partially neat
28	D-WP(C)/9703/2026	SATYA NARAYAN MISHRA 4	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. As per cause title serial no-2 in the affidavit not correctly mentioned
29	D-ABLAPL/7265/2026	BIBHUDATTA PANDA	2026-03-12	30-OTHER DEFECT (IF ANY) 1. Ann.1 not marked.

30	D-WA/10086/2026	SASWAT DAS,A.G.A	2026-03-12	Page mark not correctly furnished in book mark.
31	D-CONTC/8298/2026	ADV.	2026-03-12	1. Case number and disposal date not correctly furnished Sl. no. 4 in Index. 2. Page no.9 Annex-2 not exhibited
32	D-CRLREV/7359/2026	S.RAM KUMAR	2026-03-12	1.Petitioners 2 and 3 being minor Legal guardian not mentioned.2 Annex-1 not mentioned in petition. 3 paragraphs not mentioned in declaration.
33	D-CONTC/8255/2026	ADV	2026-03-12	1. Father name of the petitioner not furnished in cause title. 2. Date of order not correctly furnished in para no.2
34	D-ABLAPL/7237/2026	KARTIK CHANDRA TRIPATHY	2026-03-12	30-OTHER DEFECT (IF ANY) 1. In declaration under affidavit, no. of paragraphs wrongly furnished.
35	D-RVWPET/10656/2026	SIDHARTH SANKAR MOHAPATRA, (SR. PANEL COUNSEL)	2026-03-12	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Date of order wrongly mention in prayer
36	D-WP(C)/9693/2026	BIPLABA P.B. BAHALI	2026-03-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Paragraph not correctly mentioned in the affidavit.
37	D-CRLMC/7285/2026	JAYAKRISHNA MOHAPATRA	2026-03-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-WP(C)/10303/2026	DIPTI RANJAN MOHAPATRA	2026-03-12	1.Address of opp.no.1 not furnished.2.complaints date vide Annexure-6 not correctly furnished in Index and Petition paragraph 16
39	D-CONTC/9648/2026	ADV.	2026-03-12	1. District name of the petitioner not furnished in cause title.
40	D-WP(C)/10202/2026	NEELAKANTHA PANDA	2026-03-12	Page no 72 scanned twice
41	D-RVWPET/10539/2026	ADV.	2026-03-12	1.C. copy of impugned order not filed. i) MATA no wrongly mention in para no. 1. ii) Year of the C.P. case no. wrongly mention in para no. 3 and 4. iii) Put up for SR reg. calculation of limitation after removal of defect and filing of c. copy of impugned order.
42	D-WP(C)/9694/2026	BIPLABA P.B. BAHALI	2026-03-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-ABLAPL/7230/2026	BYOMAKESH TRIPATHY	2026-03-12	30-OTHER DEFECT (IF ANY) 1. In affidavit, address of the deponent not tally with address mentioned in the cause title of the application. 2. The date of execution of the V. nama not furnished.
44	D-WP(C)/9696/2026	BIPLABA P.B. BAHALI	2026-03-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

45	D-BLAPL/7414/2026	SRICHARAN DAS	2026-03-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in Synopsis and para-1 2 and name of victim in para-2 be redacted. Thereafter put up for S.R
46	D-CRLMC/7337/2026	PUJARANI MUDULI	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Age of the deponent in affidavit does not tally with cause title. 2. As per impugned order under Annexure-2, the name of the Lower court does not tally with para-1 of the petition.
47	D-WP(C)/9747/2026	MOHIT AGARWAL	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Paragraph not correctly mentioned in the affidavit. Name of the Adv not mentioned capital letter in the v.nama.
48	D-WP(C)/9831/2026	BIJAYA KUMAR BEHERA 1	2026-03-12	30-OTHER DEFECT (IF ANY) 1. As per record, Annexure-4 not properly page marked in Index.
49	D-CRLMC/6868/2026	DEBASNAN DAS	2026-03-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
50	D-CRLMC/7301/2026	SUSHANTA KUMAR JOSHI	2026-03-12	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. C. Copy of F.I.R. to be filed. Put up for further S.R.
51	D-CRLMC/6900/2026	KOUSIK ANANDA GURU	2026-03-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
52	D-CONTC/8411/2026	ADV.	2026-03-12	IN PAGE NO.1 SPELLING ERROR IN THE NOME OF PETITIONER NO1.
53	D-WP(C)/9803/2026	KARUNAKAR GAYA	2026-03-12	page no. 9 not legible
54	D-CONTC/8408/2026	ADV.	2026-03-12	NAME OF PETITIONER NO.1 IN PAGE NO.1 NOT CORRECT
55	D-WP(C)/10507/2026	DEEPALI MAHAPATRA	2026-03-12	Not correctly page mark Annexure-7 and 8
56	D-WP(C)/9806/2026	ANIRUDHA DAS	2026-03-12	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. paragraphs not furnished in declaration of affidavit and also identification not properly filled up. 2. D.C.fee Rs.50/- to be paid on v.nama
57	D-WP(C)/9708/2026	BIPLABA P.B. BAHALI	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned in the affidavit.
58	D-ABLAPL/7306/2026	RAJIB LOCHAN PATTNAIK	2026-03-12	1. p.s. no. in synopsis not tally with FIR.
59	D-WP(C)/9705/2026	BIPLABA P.B. BAHALI	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned in the affidavit.
60	D-WP(C)/9928/2026	SANGRAM JENA	2026-03-12	Page no. 18 not neat
61	D-CRLREV/7390/2026	ACHYUTANANDA PATTANAIK	2026-03-12	1 Being aggrieved and Ground not mentioned. 2 Good ground certificate not furnished.
62	D-BLAPL/6883/2026	DEBIDUTTA MOHAPATRA	2026-03-12	14-NOT PROPERLY INDEXED. 1.Case pending before Lower Court wrongly mentioned as Addl. Sessions Judge -V, BBSR instead of Addl. Sessions Judge, BBSR. 2. In Index, Annexure-2 paginated as pg. 18-70. Further Annexure-3 paginated as pg. 70-72.
63	D-CONTC/9789/2026	ADV.	2026-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED undertaking for English translate copy not furnished
64	D-CMP/9387/2026	MADAN MOHAN SWAIN	2026-03-12	Address of op-1 not mentioned.
65	D-WP(C)/10779/2026	BISWAMBAR MOHANTY	2026-03-12	30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition.
66	D-ABLAPL/7241/2026	SUBASH CHANDRA PUSPALAKA	2026-03-12	30-OTHER DEFECT (IF ANY) 1. F.I.R copy not filled
67	D-CMP/8247/2026	JATINDRA KUMAR MOHAPATRA	2026-03-12	The name of the L.A.Court be corrected in the C.T of the Petition as per Annex-4
68	D-WP(C)/10136/2026	JYOTIRMAY GUPTA	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
69	D-WA/10436/2026	MANAS RANJAN MOHANTY,A.G.A	2026-03-12	Anx. 2 and 3 wrongly mention in page no. 13 and 24.

70	D-WP(C)/10339/2026	BHAGABAN BEHERA	2026-03-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular Certificate not mentioned affidavit in the I.A,
71	D-CONTC/8475/2026	SANGRAM JENA	2026-03-12	30-OTHER DEFECT (IF ANY) PAGING OF SYNOPSIS AND DATE CHART BE OMITTED
72	D-WP(C)/9830/2026	ABHISEK MOHANTY	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Page no.20 not properly rotated.2. Name of father of the deponent in affidavit does not tally with declaration in the petition and I.A
73	D-CONTC/8474/2026	DEBASIS SAHOO	2026-03-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1. PAGING OF INDEX SERIAL NO.5 BE PAGE MARKED and ANNEXURE NUMBER BE CORRECTED 2.PAGE NO.15 NOT NEAT and LEGIBLE.ALSO LIMITATION WILL ARISE FOR FILING OF 2ND CONTC.IN DELAY . PUT UP FOR SR AFTER REMOVAL OF DEFECT
74	D-ABLAPL/7281/2026	ASHOK KUMAR BEHERA	2026-03-12	30-OTHER DEFECT (IF ANY) 1. Name and other details of Petitioner be redacted in Acknowledgement slip, Index, CT, Affidavit and Vakalatanama. 2. Details of Informant in Para 2 appearing twice be redacted. Resubmit for SR after removal of defects.
75	D-WP(C)/9917/2026	SANGRAM JENA	2026-03-12	page no. 18 not neat.
76	D-WP(C)/9589/2026	ANIRUDHA DAS	2026-03-12	Welfare fund of Rs.50/- not paid
77	D-ABLAPL/7305/2026	DALIRANI BEHURAY	2026-03-12	Signature of petitioner no.1 in v.nama not tally with cause title
78	D-WA/10151/2026	SUKANTA KUMAR DALAI	2026-03-12	1. C. copy of impugned order filed except last page. i) wp (c) no wrongly mention in being aggrieved and grounds para no. A. ii) Being aggrieved and grounds para repeat. Put up for SR reg. calculation of limitation after removal of defects and filing of last page of c. copy.
79	D-CONTC/10147/2026	SARADA P. SARANGI	2026-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.T. of annex.1 to be filed.
80	D-ABLAPL/7314/2026	PADMANAV BHUTIA	2026-03-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

81	D-CONTC/8470/2026	ADV.	2026-03-12	PAGE NO.10 NOT AVAILABLE.PUT UP FOR SR AFTER REMOVAL OF DEFECT.
82	D-ABLAPL/7283/2026	ASHOK KUMAR BEHERA	2026-03-12	30-OTHER DEFECT (IF ANY) 1. Details of informant appearing twice in Para 2 be redacted. 2. Para 5 missing in Petition. Resubmit for SR after removal of defects.
83	D-ABLAPL/7308/2026	SURYAKANTA DWIBEDI	2026-03-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition.
84	D-ABLAPL/7248/2026	ARUN KUMAR PATRA	2026-03-12	30-OTHER DEFECT (IF ANY) 1.F.I.R Copy/ PR No.232/25-26 corresponding to 2(a) C. C. No.85/2026 not filled.
85	D-WP(C)/10323/2026	BHAGABAN BEHERA	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit and also I.A.Page 61 not neat.
86	D-WA/10282/2026	SASWAT DAS,A.G.A	2026-03-12	District not mention in cause title of Appellant no. 1
87	D-MATA/10337/2026	RAJAT KUMAR PANDA	2026-03-12	Being aggrieved not properly furnished
88	D-WP(C)/10423/2026	ABINASH ROUTRAY	2026-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-WP(C)/10021/2026	GOKULANANDA SAHU	2026-03-12	1. Dt. 26-05-2025 of annex.2 not tally with index.
90	D-WP(C)/9692/2026	BIPLABA P.B. BAHALI	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned in the affidavit.
91	D-WP(C)/10446/2026	KAMALAKANTA NAYAK	2026-03-12	30-OTHER DEFECT (IF ANY) 1. Representation date not mentioned in Annex-10 .
92	D-CRLMC/7303/2026	SHIBANI SHANKAR PRADHAN	2026-03-12	30-OTHER DEFECT (IF ANY) C.Copy of F.I.R. to be filed.
93	D-CONTC/8864/2026	ADV	2026-03-12	W.P.(C) No-14979 of 2024 and Annex-3 not correctly furnished in the prayer portion of the petition.
94	D-WP(C)/10020/2026	GOKULANANDA SAHU	2026-03-12	page no. 15 partially legible

95	D-BLAPL/7311/2026	RAJKISHORE SWAIN	2026-03-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in Synopsis and para-1 and name of the victim mentioned in para-2 be redacted. Thereafter, put up for S.R.
96	D-WP(C)/775/2026	BIBHUTI BHUSAN SWAIN	2026-03-12	30-OTHER DEFECT (IF ANY) Page 17 18 and 20 not neat.
97	D-WP(C)/10668/2026	PRAKASH KUMAR JENA	2026-03-12	30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition.
98	D-BLAPL/7320/2026	AMIT KUMAR PATRA	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Para-1 of affidavit and declaration not properly mentioned.
99	D-WP(C)/9731/2026	MD. GOLAM MADANI	2026-03-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D-WP(C)/10773/2026	DURGA PRASAD PATNAIK	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned and paragraph
101	D-WP(C)/10397/2026	NIRANJAN SINGH (1)	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annex.12 in synopsis not tally with index.2. Dt of annex.2 not tally with index.3. Nomenclature not correct in both affidavit and declaration of paragraphs in I.A. not correct and vernacular certificate not furnished.4. page nos. 88 96 and 98 not legible.
102	D-CONTC/10168/2026	ADV.	2026-03-12	1.counsel not filed v.nama.
103	D-WP(C)/9715/2026	BIPLABA P.B. BAHALI	2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned in the affidavit.
104	D-BLAPL/7315/2026	BISWAJIT RANJAN TRIPATHY	2026-03-12	30-OTHER DEFECT (IF ANY) 1.Provision of Law incorrectly mentioned. 2.Lower Court case not properly mentioned.

				3.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
105	D-CONTC/10169/2026	ADV.	2026-03-12	1.v.nama not filed 2. Dt. of order not correct in prayer as per annex.1
106	D-BLAPL/7319/2026	ARUN KUMAR BEHERA	2026-03-12	30-OTHER DEFECT (IF ANY) 1.Affidavit not signed by the deponent. 2. 4 Advocates name reflected in V.nama.But, only one signature put down.
107	D-ABLAPL/7254/2026	AKSHAYA KUMAR SUBUDHI	2026-03-12	30-OTHER DEFECT (IF ANY) 1. Written F.I.R not attached with F.I.R copy
108	D-CONTC/9744/2026	DEEPALI MAHAPATRA	2026-03-12	Synopsis and date chart not mentioned in index.
109	D-BLAPL/7323/2026	BISWAJIT RANJAN TRIPATHY	2026-03-12	14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) 1.Provision of Law incorrectly mentioned. 2.Lower Court case not properly mentioned. 3.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
110	D-WP(C)/9743/2026	BIKRAM CHANDRA GHADAI	2026-03-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50/- not paid in the v.nama.
111	D-ABLAPL/7259/2026	BITAS KUMAR SWAIN	2026-03-12	30-OTHER DEFECT (IF ANY) 1. Provision of Law of BNSS wrongly furnished in cause title of the application. 2. The date of execution of V>Nama not furnished.
112	D-CRLMP/40649/2025	SUJAY SHANKER SINGHDEO	2026-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.PAGE NO.15 and 16 NOT LEGIBLE.2. IN AFFIDAVIT THE WORD W.P(C) IS INCORRECT 3. PAGE NO. 1 NOT IN PROPER SIZE.4.PAGINATION AT BOTTOM FROM PAGE NO.1 TO 13 BE OMITTED 5.IN AFFIDAVIT SL.NO. 4 and 5 IS INCORRECT 6.PAGINATION NOT MADE IN BETWEEN PAGE NO.10 and 11 7.OHBAWF RS. 50/- NOT PAID. PUT UP FOR SR AFTER REMOVAL OF DEFECT
113	D-BLAPL/7307/2026	SAMARENDRA BAHADUR	2026-03-12	30-OTHER DEFECT (IF ANY) Annexure-4 (pg. 40-57) not legible
114	D-WP(C)/9002/2026		2026-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Ground not mentioned in the petition copy.Occupation not mentioned in the affidavit.Opp no-1 in the cause title not address correctly mentioned.
115	D-WP(C)/9792/2026	ANIRUDHA DAS	2026-03-12	Rs.50.00 not paid in V>Nama

116	D-ABLAPL/7258/2026	AMULYA RATNA PANDA	2026-03-12	30-OTHER DEFECT (IF ANY) 1. F.I.R copy not filled
117	D-STREV/5182/2026	JNANESH MOHANTY	2026-03-12	i) Date of receipt of the free copy of order/ e-mail to be furnished in petition. ii) District not mention of op no. 2 in cause title. iii) Good grounds certificate not furnished. iv) Neat and legible copy of page no. 43 to 47 69 to 80 are to be filed. v) Put up for SR reg. calculation of limitation after removal of defect
118	D-WP(C)/9776/2026	BIRAJA SANKAR MISHRA	2026-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
119	D-CRLREV/6511/2026	PRAMOD KUMAR ROUT	2026-03-12	Period of Delay 5834 days.
120	D-CMP/10524/2026	SOUBHAGYA KUMAR DASH	2026-03-12	3-AUTHENTICATION FEE IS DEFICIENT.
121	D-WP(C)/9882/2026	SANGRAM JENA	2026-03-12	Page nos 18 19 and 20 not neat
122	D-CRLMP/5167/2026	KRUSHNA CHANDRA RATHA	2026-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.The Name of Informant has not been redacted from the Computer Slip
123	D-WP(C)/10246/2026	NIRMAL RANJAN ROUTRAY	2026-03-12	14-NOT PROPERLY INDEXED. Opp party not correct in index.
124	D-CRLMC/6902/2026	HARIHAR PANIGRAHI	2026-03-12	14-NOT PROPERLY INDEXED. 1. Put up for SR after page marked in Index and Annexure
125	D-WP(C)/9906/2026	SANGRAM JENA	2026-03-12	Page nos. 18 not neat

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 12-03-2026 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/111/2022	RVWPET/111/2022	SUKANTA KUMAR MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17. REFERENCE CERTIFICATE NOT FURNISHED.